

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 119**  
**Appeal No.-32/252/ND/2021**

**IN THE MATTER OF:**

B & B Probuild Pvt. Ltd.

...

Appellant

Vs

ROC

...

Respondent

**Order under Section 252.**

**Order delivered on 12.07.2021**

**Coram:**

**SHRI P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Appellant

:

For the ROC

: Ms. Sweety Kumar, AROC

**ORDER**

Due to paucity of time, matter is adjourned to 14.09.2021.



**ASIM KUMAR PAL**  
**COURT OFFICER**